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21-8-91

Hon. Mr. D.K. Agrawal, Jm  
Hon. Mr. B.B. Gouthi, Jm

None for the applicant.  
Sri Ashok Mohiley for  
the Respondents. The suit  
is dismissed for want of  
prosecution without any  
order as to costs.

2  
Am.

Dec  
Jm.

(Am)

File No. 118 of 1991  
In the Court of the  
Hon. Mr. D.K. Agrawal, Jm  
Hon. Mr. B.B. Gouthi, Jm  
Sri Ashok Mohiley for  
the Respondents.